

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2833/2020



This the 27th day of May 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Junaid Yaqoob: Age 21 years, S/o Mohammad Yaqoob Malik, R/o Ramnagri
Shopian, Kashmir.

.....Applicant

(Advocate:- Mr. Manzoor Ahmed Ganie-Not Present)

Versus

1. Union Territory of J&K through Commissioner Secretary to Government Health and Medical Education Civil Secretariat, Jammu and 5 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 62/2833/2020 arises out of WP (C) No. 3660/2019 and pertains to selection under the National Rural Health Mission (N.R.H.M) Scheme. This Tribunal does not have any jurisdiction in these matters. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Srinagar.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun...